

**SUPREME COURT OF INDIA**

State of Punjab

Vs.

Sankeshwar Hosiery Industry

C.A.No.1816 of 2008

(S Kapadia and B S Reddy JJ.)

07.03.2008

**JUDGMENT**

**S Kapadia, J.**

1. Leave granted.

2. In view of our decision in the case of State of Punjab & Others etc. etc. v. M/s. Perfect Synthetics etc. etc. Civil Appeal No.1072 of 2008, the civil appeal is dismissed with no order as to costs.